Oral Answers 1363

SHRI K. C. GEORGE: If it was only for repair work. I ask the hon. Minister what was the necessity for our Police being stationed opposite to them? My contention is that they had trespassed upon our territory. They are still there.

That will take MR. CHAIRMAN: necessary action.

SHRI JAWAHARLAL NEHRU: They are not there.

SHRI V. K. DHAGE: The question really is whether such incidents are taking place from the French side. How many such incidents have taken place and what has the Government of India been doing in this matter? That is the main point.

SHRI JAWAHARLAL NEHRU: I do not understand the question as to how many such incidents have taken place. This is one incident referred to. If there are other incidents, will the hon. Member kindly bring them to our notice?

SHRI V. K. DHAGE: Was there not an incident in 1949?

SHRI JAWAHARLAL NEHRU: That was four years ago. I must look up the papers. I cannot answer off-hand.

SHRI M. MANJURAN: Is it not a fact that this tension between the administration in Mahe and our Government has been going on for a long time?

SHRI JAWAHARLAL NEHRU: This is likely to go on till Mahe forms part of Indian territory.

SHRI M. MANJURAN: Have Government taken any steps to make it part of our territory?

SHRI JAWAHARLAL NEHRU: That is a different question, Sir.

COLLECTION OF TOLL BY THE FRENCH MAHE AUTHORITIES FROM INDIANS

*213. SHRI E. K. IMBICHIBAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the French Mahe Authorities | This is under our active consideration

have collected a large amount of money as toll from the owners of Indian vehicles passing through the French Mahe territory;

to Questions

(b) if so, what is the approximate amount thus collected by the French Mahe authorities annually; and

(c) whether there is any proposal or scheme to open a new road from Badagara to Tellicherry through Indian territory by-passing French Mahe with a view to avoid paying heavy amounts as toll to the French authorities?

THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI A. K. CHANDA): (a) Yes.

(b) Rs. 30,000 approximately.

(c) The matter is under examination.

SHRI E. K. IMBICHIBAVA (English translation of what was said in Malayalam): I could not follow.

MR. CHAIRMAN: The matter is under consideration.

SHRI E. K. IMBICHIBAVA (English translation of the question put in Malayalam): What was the figure mentioned?

SHRI A. K. CHANDA: Rs. 30,000.

SHRI E. K. IMBICHIBAVA (English translation of the question put in Malayalam): May I know whether the Government has received any representation from the people with regard to the construction of the road mentioned in the question?

SHRI A. K. CHANDA: There has been a representation from the people about the collection of this toll.

SHRI K. C. GEORGE: The question is whether there is any representation regarding the construction of a road from Badagara to Tellicherry through Indian territory, without going into French territory.

SHRI A. K. CHANDA: Yes. Sir. We are in consultation with the Madras Government on the subject

SHRI K. C GEORGE: Already there is a road What is necessary is to have a bridge.

SHRI A. K. CHANDA: As I said, this matter is receiving our most active consideration.

EXPORT OF BEEF

*214 D_R P C. MITRA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state

(a) how many tons of beef were exported from Calcutta port during the years 1950-51 and 1951-52 to foreign countries

(b) the names of the foreign countries to which beef was exported with the quantity consigned to each during the years 1950-51 and 1951-52, and

(c) the total export duties received by Government on this account during each of these years?

THE MINISTER FOR COMMERCE (SHRI D P. KARMARKAR) (a) and (b). The figures of exports of beef are not recorded separately in official statistics.

(c) No export duty is leviable on export of beef

I might also add Sir that India is not a regular exporter of beef or any other kind of meat except in the form of what they take for seamen for consumption in ships and for passengers in ocean-going vessels.

MR CHAIRMAN The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

COMMINITY PROJECTS VISITED BY U.S. AMBASSADOR IN INDIA

*207 SHRI H C MATHUR Will the Minister for PLANNING be pleased to 1366

state the names of the community projects which have been visited by Mr G. V. Allen, American Ambassador to India, and whether he has made any suggestions or observations on the working of these projects?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): First part—Nilokheri.

Second part-Yes.

^{215.} [Postponed to 14th September 1953.]

IMPORT OF CONDUIT PIPES

*216. SHRI H. C. MATHUR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are aware that a number of importers of Bombay have imported conduit pipes under item 39(c)n of the Import Trade Control policy although only conduit accessories could be imported under the said item; and

(b) how much conduit pipes have been so imported and what action Government have taken against the importers?

THE MINISTER FOR COMMERCE (SHRI D P KARMARKAR) (a) and (b). Some reports of this nature have been received Information about actual imports is not yet available. Preliminary enquiries show that some import licences were made out erroneously. The matter is under investigation. Meanwhile, holders of such licences have been asked not to import conduit pipes and licences are being amended. Cases where irrevocable firm commitments are claimed are being carefully scrutinised.

DIPLOMATIC ENCLAVE

*217. SHRIMATI VIOLET ALVA: Will the Minister for Works, Housing and Supply be pleased to state:

(a) the total acreage of the Diplomatic Enclave in New Delhi;